

DIVISION BENCH
COURT - II

P-112

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/248(KB)2022

**CORAM 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH MAY 2024

IN THE MATTER OF	TATA CAPITAL FINANCIAL SERVICES LIMITED VS PRADIP KUMAR BAJAJ
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Ms. Pallavi Ray, Advocate] for Resolution Professional
Mr. Ashutosh Singh, Advocate

Mr. Sarbajit Mukherjee, Adv.] for the Respondent
Mr. A. Choudhury, Adv.
Mr. S. Bose, Adv.

Mr. A. Guha, Adv.] for FC
Ms. A. Dutta, Adv.
Mr. K. D. Sarkar, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. A chance is given to raise objection to the report of RP within 10 (ten) days.
3. List this matter **on 22.07.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**